

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UN-STARRED QUESTION NO. 2079**  
TO BE ANSWERED ON 15.12.2021

**'ONE STOP CENTRE' SCHEME FOR WOMEN VICTIMS**

2079 DR. SONAL MANSINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of 'One Stop Centre' opened to address the problem of Indian women who are victims of gender based violence and the present status thereof; and
- (b) whether any separate provision for funds has been made to establish 'One Stop Centre', if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Central Government has been implementing the One Stop Centre (OSC) Scheme since 1<sup>st</sup> April, 2015 to provide integrated support and assistance to women affected by violence and in distress, both in private and public spaces, through a range of services including police facilitation, medical aid, legal aid and counseling, psychological support and temporary shelter in an integrated manner under one roof. As of now, 733 OSCs have been approved, out of which 704 have been operationalized in 35 States/ UTs (except in the State of West Bengal), which have assisted over 4.50 lakh women in the country till September, 2021.

(b) Under the One Stop Centre Scheme, 100% funding is provided by Central Government directly to the district authorities from Nirbhaya Fund.

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